

## RAJYA SABHA

*Monday, the 8th August, 2016/17th Sravana, 1938 (Saka)*

*The House met at eleven of the clock,  
MR. DEPUTY CHAIRMAN in the Chair.*

### PAPERS LAID ON THE TABLE

#### I. Notifications of the Ministry of the Power

#### II. MoU (2016-17) between the GoI and NTPC Limited

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:—

(1) No. L-7/105(121)/2007-CERC, dated the 5th July, 2016, publishing the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) (Fourth Amendment) Regulations, 2016.

(2) No. L-1/44/2010-CERC, dated the 5th July, 2016, informing that the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 as amended from time to time shall remain in force for a period of five years with effect from 1.7.2016 unless reviewed earlier or extended by the Commission.

[Placed in Library. See No. L.T. 5148/16/16]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the NTPC Limited, for the year 2016-17.

[Placed in Library. See No. L.T. 5147A/16/16]

#### Notifications of the Ministry of the Environment, Forest and Climate Change

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री (श्री अनिल माधव दवे): महोदय, मैं पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 26 के अधीन पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

(1) S.O. 1357 (E), dated the 8th April, 2016, publishing the Solid Waste Management Rules, 2016.